

ITEM NO.803

COURT NO.14

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

MISCELLANEOUS APPLICATION Diary No(s). 9271/2024 in SLP(Crl.)
No.1881/2024

GANESHI BAI

Petitioner(s)

VERSUS

DEEPAK KUMAR JAIN & ORS.

Respondent(s)

Date : 18-03-2024 This matter was mentioned today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. Devraj Bhattacharjee, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 22.03.2024, subject to curing of the defects.

(SWETA BALODI)
COURT MASTER (SH)

(POONAM VAID)
COURT MASTER (NSH)